

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.06.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 146 of 2020 <b>Part Heard</b>	Dr. P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors.  <b>With</b>	Saurabh Kalia	Gautam Swarup Gunjan Jindal-R1 WF Moses R. Venkata Vardhan Kartikeya Asthana-R3
2.	Comp. App. (AT) (Ins) No. 1121 of 2020 <b>Part Heard</b>	P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors.	Saurabh Kalia	Gunjan Jindal Gautam Swarup-R1 Kartikeya Jaiswal Anirudh Wadhwa Aparajito Sen Kartikeya Asthana-R3
3.	Comp. App. (AT) (Ins) No. 338 of 2020 <b>Part Heard</b>	Narendrabhai Jayantilal Shah Vs. Lim Fa Pte Ltd.	Natasha Dhuruman Shah	Sahil Mahajan-R1 Sumit Kansal-R2
4.	Competition App. (AT) No. 14 of 2020	Alkem Laboratories Ltd & Ors. Vs. Competition Commission of India & Ors.  <b>With</b>	Aman Singh Baroka	Samapika Biswal Manmeet Arora-R1 Riddhiman Chatterji-R2 Nakul Mohta
5.	Competition App. (AT) No.16 of 2020	Macleods Pharmaceuticals Ltd. Vs. Competition Commission of India & Ors.  <b>With</b>	Rishad A. Chowdhury	Manmeet Arora-R1 Raunak Bhattacharjee-R2 T. Sundar Ramanathan-R3 Archana Sahadeva-R12 Mohit Prasad
6.	Competition. App. (AT) No. 21 of 2020	Rajendra Agarwal Vs. Competition Commission of India & Ors.  <b>With</b>	Archana Sahadeva	Manmeet Arora-R1 Madhurika Ray-R3 T. Sundar Ramanathan-R4 Mohit Prasad-R9 Bharat Monga-R10

7.	Competition App. (AT) No. 23 of 2020	Rajeev Mishra Vs. Competition Commission of India & Ors.	Ishaan Chakrabarti	Manmeet Arora-R1 Madhurika Ray-R3 Mohit Prasad-R8 Bharat Monga-R9 Archana Sahadeva-R12
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**For Hearing**

8.	Comp. App. (AT) No. 158 of 2020	HDFC Ventures Trustee Company Ltd. & Ors. Vs. New Consolidated Construction Company & Ors.	Wadia Ghandy	Anuj Berry Harshita Choubey-R1 Ammar Faizullabhoy-R2 to R4
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**By order of Hon'ble Officiating Chairperson**  
-sd/-  
**Registrar**